

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.229

Dated 29/08/2020

As per the prayer of Smt. Alina Bhattacharjee, English Stenographer, attached to Civil Judge (Jr. Divn.), Additional Court, Hooghly; she is hereby exempted from attending her duty on 01/09/2020, 02/09/2020 and 03/09/2020 at Hooghly Sadar in the Court of Civil Judge (Jr. Divn.), Additional Court, Hooghly as per schedule mentioned in order No.224 dated 28/08/2020.

Ms. Moumita Das, English Stenographer, Civil Judge (Jr. Divn.), 1st Court, Hooghly is hereby directed to attend her duty on **01/09/2020** and **03/09/2020** at Hooghly Sadar in the Court of Civil Judge (Jr. Divn.), Additional Court, Hooghly in place of Smt. Alina Bhattacharjee, English Stenographer, attached to Civil Judge (Jr. Divn.), Additional Court, Hooghly as per schedule mentioned in order No.224 dated 28/08/2020.

Sri Subhasis Barua, English Stenographer, Judicial Magistrate, 2nd Court, Serampore is directed to attend his duty on **02/09/2020** at Hooghly Sadar in the Court of Civil Judge (Jr. Divn.), Additional Court, Hooghly in place of Smt. Alina Bhattacharjee, English Stenographer, attached to Civil Judge (Jr. Divn.), Additional Court, Hooghly as per schedule mentioned in order No.224 dated 28/08/2020.

This office Order No.224 dated 28/08/2020 is hereby modified to this extent.

Inform all concerned accordingly.

Sd/-
District Judge, Hooghly